

SUPREME COURT OF INDIA

Date: 12.06.2020

Clarification in respect of pre-bid meeting on NIT for “Supply Of Modular Rack, Rack Servers With Vmware, Windows 2012 Server R2 Std, Ddoc In Ha, Firewall In Ha, Anti Apt Appliance (Single), Server Load Balancer In Ha, Waf In Ha, San Switch Etc.”

Pre-bid meeting for the aforesaid purpose was held through Videoconferencing as well as at Additional Building Complex, Supreme Court of India on 05.06.2020. The queries as received from different bidders have been responded to, and no changes in the NIT 4.0 are recommended.

Sd/-
Additional Registrar (AM)